## West Bengal Act V of 1958

### THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1958.

[Passed by the West Bengal Legislature.]

Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 17th July, 1958.]

[17th July, 1958.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1959.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1959;

It is hereby enacted in the Ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:--

- This Act may be called the West Bengal Appropriation Short title. (No. 2) Act, 1958.
- 2. In addition to the sum of fifty-three crores, nine lakhs and twenty-eight thousand rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1958, there may be paid and applied from and out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees seventy-three amounting in the aggregate to the sum of rupees seventy-three year 1958 crores, ninety-seven lakks, twenty-six thousand and one 59, in additowards defraying the several charges which will come in tion to the course of payment during the year ending on the thirty-first eum day of March, 1959, in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 73.97. 26,001 out of the Consolidated Fund of West Bengal for the already authorised to be withdrawn for that year.

The sums authorised to be paid and applied from and Appropriaout of the Consolidated Fund of West Bengal by this Act tion. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1959.

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### (Schedule.)

### SCHEDULE.

(See sections 2 and 3.)

1	2		3	
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on ths Consoli- dated Fund.	Tatal.
		Rs.	Rs.	Rs.
	A—Direct Demand on the Revenue.		·	
1	4—Taxes on Income other than Corporation Tax and Estate Duty.	3,85,000		3,85,000
ſ	7—Land Ravanus	2,86,97,000		2,86,97,000
2	AA—Principal Revenue Heads—Forest and other Capital Accounts outside the Revenue Account.		•	
	65—Payment of Compensation to land- holders, etc., on the abolition of the Zemindary 8ystem.	1,00,00,000		1,00,00,000
	Total—Grant No. 2	3,66,97,000	•••	3,86,97,000
	A—Direct Demand en the Revenue.			
3	8Stats Excise Dutiss	28,07,000		28,07,000
4	9—Stamps	5,80,000	,,	5,80,000
5	10—Forsst	60,21,000	·.·	60,21,000
6	11—Registration	14,69,000		14,69,000
7	12—Taxes on Vehicles		2,25,000	2,25,000
8	12A—Sales Tax	16,21,000		16,21,000
9	13—Other Taxes and Duties	7,10,000		7,10,000
	C—Revenue Account of Irrigation, Navi- gation, Embankment and Drainage Works.			
10	17—Interest on Irrigation Works (commercial).		21,97,000	21,97,000

1	2		3		
		Sı	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Re.	
	XVII—Irrigation—Working Expenses 18—Other Revenue expenditure financed from Ordinary Revenues.	16,59,000 72,07,000		16,59,000 72,07,000	
ļ	H—Civil Works and Miscellaneous Public Improvements.		•		
	51A—Interest on Capital Outlay on Multi- purpose River Schemes.	 	65,79,000	65,79,000	
	51B—Other Rsvsnue expenditure connected with Multipurpose River Schemes.	17,07,000		17,07,000	
11	GG—Gapital Account of Irrigation, Naviga- tion, Embankment and Drainage Works outside the Revenue Account.				
	68—Construction of Irrigation, Naviga- tion, Embankment and Drainage Works	26,78,000	••	26,78,000	
   	(commercial), 68A—Construction of Irrigation, Navigation, Embankment and Drainage Worke (non-commercial).	33,33,000	••	33,33,000	
	HH-Capital Account of Givil Works and Miscollaneous Public Improvements outside the Revenue Account.		·		
	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	<b>34,</b> 58,000	٠.	34,58,000	
	Total—Grant No. 11	2,00,42,000	65,79,000	2,66,21,000	
	EDebt Services.				
12	22—Interest on Debt and other obligations.	• ••	1,78,52,000	1,78,52,000	
13	23—Appropriation for Reduction or Avoidance of Debt.	••	1,54,47,000	1,54,47,060	
	F—Civil Administration.				
14	25—General Administration	2,12,81,000	7,72,000	2,20,53,000	
15	27—Administration of Justics	58,61,000	20,88,000	78,99,000	
16	28—Jaile and Convict Settlements	62,56,660	• •	62,60,000	
17	29—Police	5,21,88,000		5,21,88,030	

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		· Su	lîng 	
Grant No.	Services and purposes.	Voted by the Legisla- tive Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
18	30—Ports and Pilotage	8,07,000	• • •	8,07,000
19	36—Scientific Departments	49,000		49,000
20	37—Education	8,25,66,000	••	8,25,66,000
21	38—Medical	3,17,71,000		3,17,71,000
22	39—Public Health	1,54,39,000		1,54,39,000
ſ	40—Agriculture—Agriculture	2,92,68,000		2,92,68,000
23	FF—Civil Administration—Capital Account outside the Revenue Account.			
	71—Capital Outlay on Schemes of Agricul- tural Improvement and Research out- side the Revenue Account.	28,48,000	•	28,48,000
	Total—Grant No. 23	3,21,16,000		3,21,16,000
	F-Civil Administration.			
24	40—Agriculture—Fisheries	13,71,000	.,,	13,71,000
2ŏ	41—Veterinary	25,62,000		; 25,62,000
26	42—Co-operation	23,79,000	ļ	23,79,000
{	43—Industries—Industries	49,62,000	·-	49,52,000
	.H—Civil Works and Miscellaneous Public Improvements.	:		
	.52—Interest on Capital Outlay on Electricity Schemes.	• • •		
27	52A—Other Revenue Expenditure con- nacted with Electricity Schemes.			
}	XLI—Receipts from Electricity Schemes— Working expenses.		***	
]	HH—Capital Account of Civil Works and Miscellaneous: Public Improvements within the Revenue Account.			
l	53—Capital Outlay on Electricity Schemes met out of Revenue.			
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. 1	2		3	
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legis lative Assembly.	Charged on the Consoli- dated Fund.	Total.
	******	Rs.	Rs.	Rs.
{	FF—Givil Administration—Capital Account outside the Revenue, Account.			
2	72—Capital Outlay on Industrial Development outside the Revenue Account.	74,37,000	••	74,37,000
27 -{	HH—Capital Account of Civil Works and Miscollaneous Public Improvements Woutside the Revenue Account.			
· {	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.			
	Total—Grant No. 27	1,23,89,000		1,23,89,000
•	·			. •
	FGivil Administration.			
ſ	,43—Industries—Cottage Industries	71,57,000		71,57,000
28	FE—Givil Administration—Capital Account outside the Revenue Account.			
l	72—Capital Outlay on Industrial Develop- ment outside the Revenue Account— Cottage Industries.	4,24,000		4,24,000
	Total-Grant No. 28	75,81,000		75,81,000
	F—Civil Administration.			
. 28	43—Industries—Cinchona	21,35,000		21,35,000
30	47—Miscellaneous Departments—Fire Services.	23,32,000		23,32,000
31	47—Miscellaneous Departments—Excluding Fire Services.	73,65,000		73,65,000
	H—Givil Works and Miscellaneous Public Improvements.			
32	:50Civil Works	2,45,04,000	8,29,000	2,53,33,000

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1	2	3		
		Su	ng	
Grant No.	Services and purposes.	Voted by the Legis- lative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	J—Miscellaneous.			
33	54—Famine	1,42,95,000		1,42,95,000
34	54B—Privy purses and allowancee of Indian Rulers.	1,14,000		1,14,000
	55—Superannuation allowances and pensions.	93,43,000	1,49,000	94,92,000
35	JJ-Miscellaneous Capital Account within the Revenue Account.  55A-Commutation of pensions financed from Ordinary Revenues.	·		
	JJ—Miscellaneous Capital Account out- side the Revenue Account.			
ĺ	83—Payments of commuted value of pensions.	4,00,000	3,000	4,03,000
	Total—Grant No. 35	97,43,000	1,52,000	98,95,000
	-			
	J—Miscenaneous.			
36	56—Stationery and Printing	45,69,000	**	45,69,000
37	57—Miscellaneous—Contributions	95,21,000	12,19,000	1,07,40,000
(   	57—Miscellaneous—Other Miscellaneous Expenditure.	1,01,84,000	• ••	1,01,84,000 .
38	JJMiscellaneeus Capital Account outside the Revenue Account.			•
[]	82—Capital Account of other State Works outside the Revenue Account.	3,70,76,000	.,	3,70,76,000
	Total—Grant No. 38	4,72,60,000		4,72,60,000

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1	2		3	
		Su	ms not exceed	ling
Graz No.		Voted by the Lagis- lative Assambly.	Charged on the Consoli- dated Fund.	Total.
,		Rs.	Rs.	Rs.
	E-Debt Services.			
	22—Interest on Debt and other obliga- tions—Expenditure on displaced per- sons.		67,000	67,000
	J — Miscellaneeus.			
	57—Miscellaneous—Expenditure on dis- placed persons.	-2,05,32,000		-2,05,32,000
39	JJ—Miscellaneous Capital Account outside the Revenue Account.  82—Capital Account of other Stats Works outside the Revenus Account—Expenditure on displaced persons.	1,23,63,000		1,23,63,000
	Public Debt.			
	Loans for displaced parsons		10,35,000	10,35,000
	Loans and Advances by State Government.	·		
	Leans and Advances to displaced parsons	2,17,89,000		2,17,89,000
	Total—Grant No. 39	1,36,20,000	11,02,000	1,47,22,000
	E—Debt Services.			
	22—Interest on Debt and other obliga- tions—Community Development Pro- jects.	, .	6,50,000	6,50,000
	M—Extraordinary Items.			
<b>4</b> 0-	63B—Community Development Projects, National Extension Servics and Local Development Works.	1,22,38,000	••	1,22,38,000
	JJ—Miscellaneeus Capital Acceunt eutside the Revenue Account.			
	82—Capital Account of other State Works outside the Revenue Account—Community Development Projects.	9,54,000		9,54,000
L_	1	· .		

1	2	3		
		Sumi	1g	
irant No.	Services and purposes.	Voted by the Legisle- tive Assembly.	Charged on the Coneoli- dated Fund.	Total.
		Rs.	Bs.	Rs.
	Public Debt.			-
(	Loans for Community Development Projects.	••	8,40,000	8,40,000
40	Loans and Advances by State Government.			
.	Loans and Advancee under Community Development Projects.	19,91,000		19,91,000
	Total—Grent No. 40	1,51,83,000	14,90,000	1,66,73,000
	M—Extraordinary Items.		[	
41	63—Extraordinary obargee in Indie	2,91,68,000		2,91,68,000
42	64C—Pre.Partition Payments	13,08,000	•••	13,08,000
43	HH—Capital Account of Civil Works and Miscellaneous Public   Improvements outside the Revenue Account.  80A—Capital Outlay on Multipurpose River Schemes outside the Revenue	5,70,86,000	••	5,70,86,000
44	Account—Damodar Valley Project.  81—Capital Account of Civil Works outside the Revenue Account.	4,04,89,000		4,04,89,000
	fire the Agran I rooms.	<u> </u>	<u> </u>	
	J.—Miscellaneous.			
{	XLVIA—Receipts from Road and Water Transport Sohemes—Working Expenses.	1,93,00,000	16,52,000	2,09,52,000
45 <b>√</b>	JJ—Miseellaneous Capital Aeeount outside the Revenue Acceunt.			
 	82B—Cepital Outlay on Road and Water Trensport Schemes outside the Revenue Account.	32,37,000		32,37,000
	Total—Grant No. 45	2,25,37,000	16,52,000	2,41,89,000
<b>4</b> 6	85A—Capital Outlay on State Schemes of Government Trading.	1		1

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1	2	3			
-		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legisla- tive Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs	Rs.	
	Public Debt.				
ſ	Floating Debt		••		
	Loans from Reserve Bank of India	i	• •		
47	Loans from Union Government	••	2,35,62;000	2,35,62,000	
	Other loans—Loans from the National Agricultural Credit (Long Term Opera- tion) Fund of the Reserve Bank of India.		•• ·	••	
	Total—Grant No. 47		2,35,62,000	2,35,62,000	
	Loans and Advances by State Government.				
48	Loans and Advances by State Government	1,64,39,000		1 04 00 555	
1	Crand Total		 	1,64,39,000	
_ 1	Grand Total	66,46,10,001	7,51,16,000	73,97,26,001	